

F.No. 01(15)/Roster/CESTAT/2011
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi – 66

Dated :20/10/2011

ORDER No. 211 of 2011

Hon'ble Vice-President/HOD has been pleased to partially modify the sitting notified vide **Order No. 203 of 2011 for CESTAT, Kolkata** to the extent indicated below:-

On 21/10/2011 Hon'ble Mr. D.N. Panda, Member (Judicial) and Hon'ble Dr. P. Babu, Member (Technical) will hear Division Bench matters..

On this day, Hon'ble Mr. S.K. Gaule, Member (Technical) will hear Single Member cases..

By Order


(S. Chandran)
Registrar

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SPS to Hon'ble President/Hon'ble Vice-President/Hon'ble Members/P.A.Registrar/Dy.Registrar/Asstt.Registrar/Bar Association/CDR/SDRs/NoticeBoard/Website/Guard File/Office Copy.


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ORDER No. 212 of 2011

Hon'ble Vice-President/HOD has been pleased to partially modify the sitting notified vide **Order No. 201 of 2011 for CESTAT, Delhi** to the extent indicated below:-

On 21/10/2011 at 2.30 P.M. Hon'ble Mrs. Archana Wadhwa, Member (Judicial) and Hon'ble Mr. Mathew John, Member (Technical) will hear Misc. Application No. C/M/588-591/2011 in Appeal No. C/657-658/10, C/677-680/10.

By Order


(S. Chandran)
Registrar

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